

**IN THE HIGH COURT FOR THE STATE OF TELANGANA
AT HYDERABAD**

**WEDNESDAY, THE SIXTH DAY OF NOVEMBER
TWO THOUSAND AND TWENTY FOUR**

PRESENT

THE HON'BLE THE CHIEF JUSTICE ALOK ARADHE

AND

THE HON'BLE SRI JUSTICE J. SREENIVAS RAO

INCOME TAX TRIBUNAL APPEAL No: 124 of 2024

Income Tax Tribunal Appeal Under Section 260 A of the Income Tax Act 1961 against the order dated 29-06-2022 in ITA No.294/Hyd/2019 on the file of the Income Tax Appellate Tribunal Hyderabad Bench - B, Hyderabad for assessment Year 2014-15 preferred against the Order dated 21-12-2018 in Appeal No.10358/2016-17/DCIT.Cir-16(2)/CIT(A)-4/Hyd/18-19 on the file of the Commissioner of Income Tax (Appeals) 4, Hyderabad preferred against the order dated 30-12-2016 on the file of the Deputy Commissioner of Income Tax Circle-16(2), Hyderabad PAN No.AABCP8801C.

Between:

Principal Commissioner of Income Tax-4, Hyderabad.

...Appellant

AND

M/s Prabhat Agri Biotech Limited, 8-2-277/45, Road No.2, UBI Colony, Banjara Hills, Hyderabad 500 034.

...Respondent

Counsel for the Appellant: Mr. J.V. PRASAD (SC FOR INCOME TAX)

Counsel for the Respondent: None Appeared

The Court delivered the following: JUDGMENT

THE HON'BLE THE CHIEF JUSTICE ALOK ARADHE

AND

THE HON'BLE SRI JUSTICE J.SREENIVAS RAO

INCOME TAX TRIBUNAL APPEAL No.124 of 2024

JUDGMENT: *(Per the Hon'ble the Chief Justice Alok Aradhe)*

Mr. J.V.Prasad, learned Standing Counsel for Income Tax Department for the appellant.

2. Learned Standing Counsel for the appellant fairly submits that the subject matter of the appeal is below the monetary limit prescribed in the Circular No.09/2024 dated 17.09.2024.

3. In view of aforesaid submission, the appeal is disposed of. However, liberty is reserved to the appellant to revive the appeal in case the case falls in any of the exceptions provided in the Circular No.5/2024 dated 15.03.2024.

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Miscellaneous applications pending, if any, shall stand closed. However, there shall be no order as to costs.

Sd/- K. SRINIVASA RAO
JOINT REGISTRAR

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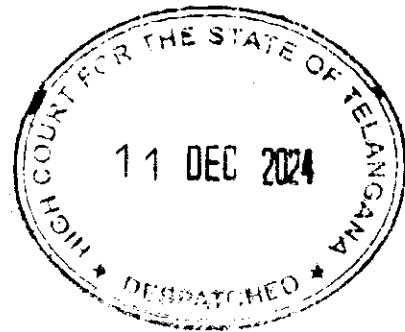
1. The Income Tax Appellate Tribunal Hyderabad Bench - B, Hyderabad.
2. The Commissioner of Income Tax (Appeals) 4, Hyderabad.
3. The Deputy Commissioner of Income Tax Circle-16(2), Hyderabad.
4. One CC to Mr. J.V. PRASAD (SC FOR INCOME TAX) [OPUC]
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HIGH COURT

DATED:06/11/2024



JUDGMENT

ITTA.No.124 of 2024

**DISPOSING OF
THE APPEAL**

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